

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/793 IA

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The District & Sessions Judge,
Hailakandii

Dated Guwahati, the 19th February, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. JHD.IV/2019/05/439 dated 07.02.2019

Sir,

With reference to the above, I am directed to inform you that Shri Nayan Jyoti Sarma, Addl. Chief Judicial Magistrate, Hailakandi, has been granted permission to avail Home LTC for the block period of 2018-2019, w.e.f. 21.03.2019 to 24.03.2019, to visit his home town Guwahati along with his wife and 2 (two) minor daughters, by the shortest possible route, as per existing Rules.

Yours faithfully,

set

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/794-797 IA dated 19.02.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. Shri Nayan Jyoti Sarma, Addl. Chief Judicial Magistrate, Hailakandi for information.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

Wh, 19/2/19
JT. REGISTRAR (VIGILANCE)

Pen